

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
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T.A. 13 of 1997  
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( CO 5389 W/85 )

Present : HON'BLE DR. B.C. SARMA, ADMINISTRATIVE MEMBER.  
HON'BLE MR. D. PURKAYASTHA, JUDICIAL MEMBER.

MAHESWARI PROSAD SINHA

Vs.

UNION OF INDIA & ORS. ( SE Rly)

For applicant : none.

For respondents : none.

Ordered on : 24.11.97.

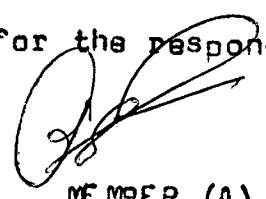
O R D E R

B.C. Sarma, AM.

When the matter was called for hearing at 1-25 p.m. none appeared for the applicant. The applicant himself was also not present. We find that a notice was issued on 30.7.1997 on both the parties in this case intimating the date of hearing of the matter, still none appeared for the applicant consecutively <sup>/on</sup> /earlier dates/even after issue of notice.

2. Accordingly, the matter is dismissed for default without passing any order as to costs. None appears for the respondents.

  
MEMBER (J)

  
MEMBER (A)